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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

C.P. No. 67/241-242/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.11.2017

Name of the Company:

Arjundas B Khatri & Ors

V/s.

Pure Pharma Ltd. & Ors.

Section of the Companies Act:

Section 241-242 r/w 130 of the Companies Act,

<u>2013</u>

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION RE	PRESENTATION S	IGNATURE
1. VIJAY ASSUDANI	ADVOCATE	Respondents	La sudam
2. NAVIN PAHWA WITH	SR. ADV	PETITIONER	A Company of the second of the
RITU SHAH	ADV		
3 REEMA JAW	P CS	Petitioner	Reen's !
Hunal P Vaishnan	Advocate	lesp No. I	Www.

ORDER

Learned Senior Advocate Mr. Navin Pahwa with Learned PCS Ms. Reema Jain present for Petitioner. Learned Advocate Mr. Vijay Assudhani present for Respondent Nos. 1 to 6. Learned Advocate Mr. Kunal Vaishanav present for Respondent No.7.

Learned Counsel appearing for petitioner represented that petitioners are ready to sell their shares to respondents. Respondents counsel represented that they are ready to purchase the shares of the petitioner.

Learned Counsel for both sides requested time on the aspect of the value of the share for consulting their clients.

List the matter on 09.11.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 06th day of November, 2017.